

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original Application No. 346 of 2002

Applicant (s) A. B. Nayakar Respondent (s) Union of India

Advocate for Applicant (s) Mr. P. K. Padhi Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

I.P.O/B.D. for Rs.50/- filed
For Registration please.Memos received to
be put up to-day.R
S
24/5/02for Admonition &
Inform order - copy serv'd.

Bench

24/5/02

REGISTER

22/5/2002
Regd.

1. ORDER DATED 22-05-2002.

In a disciplinary proceedings, penalty was imposed on the Applicant. It was ordered for recovery of Rs.6,000/- from the Applicant in the said Disciplinary Proceedings. As against the said order of punishment, the Applicant has preferred an appeal, under Annexure-3, dated 18.5.2002. The said appeal has not yet been disposed of. In the said premises, having heard the counsel for the Applicant and Mr. A. K. Bose, learned Senior Standing Counsel for the Respondents (on whom a copy of this Original Application has been served), this Original

....

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Application is disposed of, at the admission stage, with a direction to the Respondents (especially Respondent No. 2) to dispose of the appeal of the Applicant within a period of six months from the date of receipt of a copy of this order. Respondents are further directed not to effect recovery from the Applicant, till disposal of the appeal, under Annexure-3, dated 18.5.2002.

With the aforesaid observations and directions, this OA is disposed of. No costs.

22/5/2002
(MANORANJAN MOHANTY)
MEMBER (JUDICIAL)

KNM/CM.

ORDER NO. 2, DATED 22-5-2002.

Send copies of the order dated 22-5-2002 to the Respondents, alongwith copies of the Original Application, at the cost of the Applicant on whose behalf Mr. Padhi, undertakes to furnish the required postages for transmission of copies of the order dt. 22.5.2002 alongwith OA, by Regd. Post with AD to the Respondents, by 24-5-2002.

Free copies of this order dt. 22-5-2002 be also given to the Advocate for the Applicant and Mr. Bose, learned SSC appearing for the Respondents.

22/5/2002
(MANORANJAN MOHANTY)
MEMBER (JUDICIAL)

Free copy of order
dated 22/5/2002
sent to
Advocate for the
Applicant

P.W.
22/5/2002
SCTJ

Copy of order dt. 22/5/2002
and OA copy served
to all the respondents by
Regd. A.D. Posts.

P.W.
S.O.

22/5/2002